

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 260
(IB)-917(ND)2019
IA/2702/2020, IA/355(ND)2021, IA/378(ND)2021

IN THE MATTER OF:

M/s. Ved Contracts Pvt. Ltd. ... Applicant/Petitioner
Versus
M/s. RG Infra Build Pvt. Ltd. ... Respondent

Under Section: 9 of IBC Code,2016

Order delivered on 14.04.2021

CORAM:

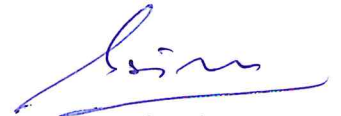
**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ORDER

Renotify this matter on 30.04.2021.



**T.S. Singh
(Court Officer)**